NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 83(ND)2016 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY: M/s. Khanna Traders & Ors. V/s. M/s. Scholar Publishing House Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr P. Nagesh & (Advocate) Respondent

Clivag Jannes

Mr. Ankur Sood, Advocate Petitioner

Mr. Prachi Sohui, Advocate Petitioner

Mr. Prachi Sohui, Advocate Petitioner

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent has stated that he has received the copy of the rejoinder only yesterday and that being so he can't argue the matter today. Learned counsel seeks and is given three weeks' time to advance the arguments.

List on 02.11.2016 for arguments of both sides.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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